

**आयकर अपीलीय अधिकरण "C" न्यायपीठ मुंबई में**

**IN THE INCOME TAX APPELLATE TRIBUNAL "C" BENCH, MUMBAI**

श्री महावीर सिंह, उपाध्यक्ष एवं श्री एस रिफऔर रहमान, लेखा सदस्य के समक्ष  
BEFORE SHRI MAHAVIR SINGH, VP AND SHRI S. RIFAUER RAHMAN, AM

आयकर अपील सं./ ITA No. 7187/Mum/2019

(निर्धारण वर्ष / Assessment Year 2016-17)

Purvi arunkumar Doshi, 1402/03 Midas Co-op Hsg. Society, Sion West Mumbai-400 022, Maharashtra	बनाम/ Vs.	The Asst. Commissioner of Income Tax, Circle-26(3), C-11, Pratyaksha Kar Bhavan, Bandra Kurla Complex, Bandra East, Mumbai-400 051
(अपीलार्थी / Appellant)		(प्रत्यर्थी/ Respondent)
स्थायी लेखा सं./PAN No. APEPD7675M		

अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से/ Respondent by	:	Ms. Shreekala Paradeshai, DR

सुनवाई की तारीख / Date of hearing:	13.07.2021
घोषणा की तारीख / Date of pronouncement:	13.07.2021

**आदेश / ORDER**

एस रिफऔर रहमान, लेखा सदस्य के द्वारा /

**PER S. RIFAUER RAHMAN, AM:**

This appeal of assessee is arising out of the order of the Commissioner of Income Tax (Appeals)]-38, Mumbai [in short CIT(A)], dated 28.08.2019. The assessment was framed by the Asst. commissioner of Income Tax, Circle-26(3) Mumbai (in short DCIT/ITO/ AO) for the A.Y. 2016-17 vide order dated 28.12.2018

under section 143(3) of the Income-tax Act, 1961 (hereinafter 'the Act').

2. The registry placed on record assessee's letters dated 25<sup>th</sup> March, 2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for both the assessment years under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. The Ld. DR submitted that the appeal may be dismissed.

3. In view of foregoing, the appeals stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. **In the Result, the appeal is dismissed as withdrawn.**

Order pronounced in the open court on 13.07.2021.

Sd/-

(महावीर सिंह /MAHAVIR SINGH)

(उपाध्यक्ष / VICE PRESIDENT)

Sd/-

(एस रिफऔर रहमान/ S. RIFAUR RAHMAN)

(लेखा सदस्य / ACCOUNTANT MEMBER)

मुंबई, दिनांक/ Mumbai, Dated: 13. 07.2021

सुदीप सरकार, व. निजी सचिव/ *Sudip Sarkar, Sr.PS*



**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /  
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy व. निजी सचिव/ Sr. Private Secretary

आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai